FIR No.65/2021 u/s 188 IPC PS Punjabi Bagh S/v Manoj

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.894/2020 u/s 188 IPC PS Punjabi Bagh S/v Vishal

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.77/2021 u/s 188 IPC PS Punjabi Bagh S/v Ravinder Dhawan

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.216/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Kunal Kapoor

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.226/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Shiv Shankar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.303/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Deshbandhu

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.512/2020 u/s 188 IPC PS Punjabi Bagh S/v Nasim

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.513/2020 u/s 188 IPC PS Punjabi Bagh S/v Raju

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.583/2020 u/s 188/269/270/34 IPC & 3 ED Act PS Punjabi Bagh S/v Krishan

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.408/2020 u/s 188 IPC PS Punjabi Bagh S/v Ashok

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.454/2020 u/s 188 IPC PS Punjabi Bagh S/v Kishan Sharma

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.661/2020 u/s 283 IPC PS Punjabi Bagh S/v Rakesh Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.223/2020 u/s 188/269/270/34 IPC & 3 ED Act PS Punjabi Bagh S/v Prakash

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 03.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.448/2020 u/s 188 IPC PS Punjabi Bagh S/v Sumit

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.495/2020 u/s 188 IPC PS Punjabi Bagh S/v Harish Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.443/2020 u/s 188 IPC PS Punjabi Bagh S/v Sumit Khurana

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.478/2020 u/s 188 IPC PS Punjabi Bagh S/v Gautam Papneja

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.501/2020 u/s 188 IPC PS Punjabi Bagh S/v Amit Verma

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.489/2020 u/s 188 IPC PS Punjabi Bagh S/v Vijay Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.520/2020 u/s 188 IPC PS Punjabi Bagh S/v Narender Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.430/2020 u/s 188 IPC PS Punjabi Bagh S/v Puran Chand

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.585/2020 u/s 188/269/270/34 IPC & 3 ED Act PS Punjabi Bagh S/v Gautam etc.

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused persons for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.619/2020 u/s 188/269/270/34 IPC & 3 ED Act PS Punjabi Bagh S/v Anuj Waliya etc.

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused persons for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.602/2019 u/s 188 IPC PS Punjabi Bagh S/v Rajesh Chawla

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.703/2019 u/s 283 IPC PS Punjabi Bagh S/v Ravi

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.204/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Sartaj Singh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.346/2020 u/s 188 IPC PS Punjabi Bagh S/v Harish Kumar

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.494/2020 u/s 188 IPC PS Punjabi Bagh S/v Sartaj Singh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 02.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.218/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Mohd. Abdul

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.203/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Ashok Gupta

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.314/2020 u/s 188/269/270 IPC PS Punjabi Bagh S/v Rajesh Sharma

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.289/2020 u/s 188/269/34 IPC & 3 ED Act PS Punjabi Bagh S/v Tushar Khurana etc.

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused persons for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.251/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Depanshu

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.241/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Karan Kapoor

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.312/2020 u/s 188/269/270 IPC PS Punjabi Bagh S/v Deepak Tyagi

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.479/2020 u/s 188 IPC PS Punjabi Bagh S/v Yatin Tyagi

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.332/2020 u/s 188/269/270 IPC PS Punjabi Bagh S/v Ajit Kumar Singal

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.284/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Sikander Yadav

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.205/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Pinku

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.439/2020 u/s 188 IPC PS Punjabi Bagh S/v Inderjeet Yadav

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.271/2020 u/s 188/269 IPC & 3 ED Act PS Punjabi Bagh S/v Gulab Singh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.330/2020 u/s 188/269/270 IPC PS Punjabi Bagh S/v Sunil

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No.437/2020 u/s 188 IPC PS Punjabi Bagh S/v Bharat Dua

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on 01.07.2021. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.

FIR No. u/s PS Punjabi Bagh

23.06.2021

Matter taken up through VC.

The present case taken up suo moto

Present: Ld. APP for the State. Perused the record.

The matter was earlier fixed for lok adalat held on 10.04.2021, however, the same could not be conducted due to second wave of Covid pandemic.

In the interest of justice, let fresh summons be issued to the accused for pre lok adalat sitting on _____. IO is directed to file the previous conviction report of accused for date fixed.

The next date earlier given i.e. 07.08.2021 stands cancelled.